

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s).13271/2015

JAVED (D) TH. LRS AND ANOTHER & ANR.

Petitioner(s)

VERSUS

JAMSHED ALI(D) THR LRS AND ORS.

Respondent(s)

Date : 10-10-2017 This petition was called on for hearing today.

For Petitioner(s)

Ms. Mona K. Rajvanshi, AOR

For Respondent(s)

Ms. Somiran Sharma, AOR

Mr. Sudeep Kumar, Adv.

Mr. Vinay Garg, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Fresh steps be taken by the learned counsel for the petitioner for service on respondent Nos. 8/1/1 to 8/1/5 within two weeks' time. Thereafter, notice be issued. On request, dasti service in addition is allowed.

List again on 28<sup>th</sup> of November, 2017.

RAJESH KUMAR GOEL  
Registrar